

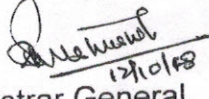
No. : NGT(PB)/3/JUDICIAL/2014/ 886
NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH

Faridkot House
Copernicus Marg,
New Delhi-110001

Dated : 12.10.2018

OFFICE ORDER

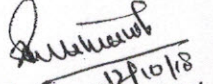
Take notice that Appeal No. 69/2018, O.A. No. 299/2018 & Appeal No. 70/2018 titled as Sai Sulphonates Pvt. Ltd. Vs. West Bengal Pollution Control Board & Ors. listed in Court No. 1 today the 12th October, 2018 as Item No. 8 to 10 stand adjourned for 14th November, 2018.


12/10/18
Registrar General
National Green Tribunal

Copy for information to :

1. PPS to Hon'ble Chairperson
2. PA to Hon'ble Members
3. PS to Registrar General
4. PA to Dy. Registrar (Admin)
5. PA to Dy. Registrar (Judicial)
6. Court Masters
7. Bar Association of NGT
8. Website of NGT
9. Computer Incharge
10. Notice Board




12/10/18
Registrar General
National Green Tribunal